

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 27.11.2000 passed in M.A. No. 149/99
in U.A. No. 246/99.

MAHENDRA SINGH

Vs. U.O.I. & ORS.

Date of order :

27.11.2000

Mr. R.S. Saluja, Counsel for the applicant.

Mr. Vinit Mathur, Counsel for the respondents Nos. 1 to 3.

None is present for the respondent No. 4.

In view of the order passed in U.A. No. 249/99, this
M.A. does not survive. The MA is disposed of accordingly.

Sd/-

(GOPAL SINGH)
ADM. MEMBER.

Sd/-

(B.S. RAIKOTE)
VICE CHAIRMAN.



Comd
2

प्रमाणित सही प्रतिलिपि

30/11/2000
अनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर